

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

**UNSTARRED QUESTION NO.3444
TO BE ANSWERED ON 16.03.2021**

RESERVATION FOR EWS

**†3444.SHRI RAVI KISHAN:
SHRI SUBRAT PATHAK:
SHRI RAVINDRA KUSHWAHA:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether 10 per cent reservation for Economically Weaker Sections (EWS) has been implemented completely in the country;
- (b) if so, the details thereof;
- (c) whether the Government proposes to provide any age relaxation to the people belonging to general category living below poverty line under 10 per cent reservation for EWS;
- (d) if so, the details thereof and the time by which it is likely to be implemented; and
- (e) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI KRISHAN PAL GURJAR)**

(a) & (b): Yes Sir. The 10 per cent reservation to Economically Weaker Sections (EWS) has been implemented by the Government for persons who are not covered under the scheme of reservation for SCs, STs and OBCs.

(c) to (e): No Sir. The rules framed by the Government regarding reservation to EWS do not provide for Age Relaxation or Relaxation in number of attempts to the candidates at present and no such proposal is under consideration.
